

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: TOPSGRUP SERVICES AND SOLUTIONS LIMITED Date of Commencement of Liquidation: 21-09-2022; List of Stakeholders as on Date: 20-11-2022; Name of IP: Mr. Anshul Gupta; Process Number: 1; Last 5 digitof registration number: 10899

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	979980	0	0	0	NA
3	Secured financial creditors	2	603044681	2	603044681	0	0	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	2	1603142535	1	1490796138	0	112346397	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	402	76139778	343	36193349	0	39946428	0	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	130	83610062	119	56943849	0	26666213	0	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	26	8823100035	22	2848665154	29645540	5974434881	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	44	817514415	40	171254272	76812090	646260143	0	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	100000000	0	0	100000000	100000000	0	<a href="#">Annexure 9</a>
Total		607	12106551506	527	5207877423	206457630	6899654062	0	